

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 257 of 2013

Dated : 13th March, 2014

Power Grid Corporation of India Ltd. ... Appellant(s)

Versus

C.E.R.C. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Ramalingam

ORDER

There is no sitting of the Bench today.

On the consent of the learned counsel for the parties, post the matter for further hearing on **3rd April, 2014.**

(Court Master)